

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

CP(C) 180/00017/2019

in

Original Application No.180/00608/2018

Friday, this the 29th day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Lelamma Joseph, aged 51 years
W/o.Varghese
Working as Postman, Nedukandam,
Idukki Division
Thodupuzha, residing at Kuzhippallil House
Nedukandam ... Applicant

(by Advocate: M/s.Varkey & Martin)

v e r s u s

Sharda Sampath
Chief Postmaster General
Kerala Circle
Thiruvananthapuram-695 033 ... Respondent

(By Advocate – Mr.N.Anilkumar,SCGSC)

This application having been heard on 29th March 2019, the Tribunal
on the same day delivered the following :

.2.

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Today when the matter came up for hearing, learned counsel for the respondents has produced a copy of the promotion order dated 19.3.2019 as Bench mark. Shri.Martin G Thottan, learned counsel for the petitioner submits that the order of this Tribunal has been fully complied with. Hence CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P-1 – True copy of the order in O.A No.608 of 2018 dated 23.10.18 passed by this Tribunal.

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